

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:6635
ANSWERED ON:16.05.2012
ANNUAL CONFIDENTIAL REPORT
Bhagora Shri Tarachand

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Department of Personnel and Training had replaced the annual confidential report as basis for empanelment in 2007, on the advice of the administrative reforms commission;
- (b) if so, the the details thereof;
- (c) whether the new system adversely effects the career prospects of many promising employees; and
- (d) if so, the details thereof and the measures taken in this regard?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.

(SHRI V. NARAYANASAMY) (a) & (b): The Annual Confidential Report (ACR) continues to be an important criterion for considering empanelment of officers for holding Central Staffing Scheme posts. It may however be mentioned that the ACR form has undergone a change in 2007-08 and numerical gradings are now being awarded. Like the ACR, other attributes like clearance from vigilance angle, the experience profile of the officer, qualities, general reputation, merit, competence, leadership, and a flair for participating in the policy making process also continue to be the basis for consideration.

(c) & (d): Do not arise.